

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 303 OF 2019  
IN  
DFR NO. 4707 OF 2018**

**Dated: 7<sup>th</sup> March, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

|  |             |                      |
|--|-------------|----------------------|
| <b>Tata Power Delhi Distribution Limited</b>   | <b>....</b> | <b>Appellant(s)</b>  |
| <b>Versus</b>                                  |             |                      |
| <b>Delhi Electricity Regulatory Commission</b> | <b>....</b> | <b>Respondent(s)</b> |

Counsel for the Appellant(s) : Mr. Apporva Misra  
Ms. Molshree Bhatnagar  
Ms. Himangini Mehta

**ORDER**

Issue notice to the Respondents on the I.A. No. 303 of 2019 (Appln. for condonation of delay) as well as on the main appeal returnable on 22.04.2019. Dasti in addition is permitted.

List the matter on **22.04.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*Pr/kt*

**(Justice Manjula Chellur)**  
**Chairperson**